

F. No. J-11017/1/2026-Judicial/ E. 173732

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 24th February, 2026

ORDER

The President is pleased to accept the resignation of **Shri Hanish Pal Grover**, Additional Standing Government Counsel, District & Subordinated Courts, Hanumangarh, Rajasthan, with effect from **20.02.2026**.

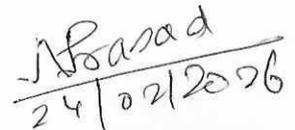
2. Consequently, the name of Shri Hanish Pal Grover, Advocate figuring at serial number '29' in the List of this Department's Order No. J-11017/1/2026-Judicial/ E. 173732 dated 04.02.2026, **stands omitted**.
3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri Bharat Vyas, ASGI, Rajasthan High Court.
4. Sh. Karni Singh, St. Govt. Counsel, District Court-Hanumangarh, Rajasthan.
5. The Registrar, District Court-Hanumangarh, Rajasthan.
6. Shri Hanish Pal Grover, Advocate.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office/spare copies.



(Niranjana Prasad)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in